GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 273 TO BE ANSWERED ON DECEMBER 08, 2022

STATUS OF AMRUT

NO. 273. SHRI KALYAN BANERJEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the present status of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State-wise;
- (b) whether hundred per cent target has been achieved under the mission, if so, the details thereof and the time by which the universal coverage of tap water connection and sewerage connection would be completed, during the current year, Statewise;
- (c) the measures taken by the Government to make sure that the water being provided under universal tap water coverage would be made fit for consumption as India is ranked 120th in water quality index amongst 122 countries; and
- (d) the details of the number of pedestrian sidewalks, cycling spaces, parking spaces and parks constructed under the said scheme, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25thJune 2015 in selected 500 cities and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. A set of

Urban Reforms and Capacity Building have been included in the Mission.

Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. So far, States/UTs have taken up 5,873 projects worth ₹82,222 crore, of which 4,676 projects worth ₹32,793 crore have been completed, contracts have been awarded for 1,197 projects worth ₹49,430 crore and projects are at various stages of implementation, details are at ANNEXURE-I. Further, overall works worth around ₹66,313 crore have been physically completed and expenditure of ₹59,615 crore has been incurred.

Against Central share of ₹35,990 for projects, ₹31,198 crore has been released so far. Overall, ₹37,533 crore has been released under various components of AMRUT such as projects, Administrative &Office Expenses, Reforms incentive, JnNURM (erstwhile) projects and sub schemes of Geographical Information System (GIS) and Local Area Plan & Town Planning Scheme (LAP-TPS).

Till date, 134 lakh water tap connections (Details are at ANNEXURE-II) and 102 lakh sewer connections (including households covered through FSSM) (Details are at ANNEXURE-III) have been provided through AMRUT & convergence against targeted 139 lakh water connections and 145 lakh sewer connections respectively.

Total Sewage treatment capacity of 6,340 MLD is being developed through AMRUT projects. Of which, 2,840 MLD sewage treatment capacity has been created, & 1,437 MLD capacity has been developed for recycle/reuse. Details are at ANNEXURE-IV.

AMRUT has led to development of 2,299 green parks adding 4,480-acre of green space. Additionally, 951-acre of green space will be added through ongoing park projects. Details are at ANNEXURE-V.

666 Storm Water Drainage projects have been completed under AMRUT. This has resulted in elimination of 2,434 water logging points

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and another 1,307 water logging points are in progress of elimination. Details are at ANNEXURE-VI.

More than 250 Green Mobility projects have also been completed to promote environment-friendly mode of transport and infrastructure. Details at ANNEXURE-VII.

ACHIEVEMENTS THROUGH REFORM COMPONENT OF AMRUT:

Urban reforms are a core agenda under AMRUT spread over a set of 11 reforms comprising 54 milestones. ₹1,884.86 crore has been awarded as incentive to 25 States/UTs for reform implementation.

For promoting energy conservation, 97 lakh out of 101 lakh identified conventional streetlights have been replaced with energy efficient LEDs leading to energy savings of 212 crore units per annum and reduction in CO_2 emission by 16.93 lakh tons per annum. Details are at ANNEXURE-VIII.

To make cities credit worthy, Credit rating work has been completed in 470 cities. 164 cities have received Investible Grade Rating (IGR), including 36 cities. Details at ANNEXURE-IX.

₹3,940 crore has been raised through municipal bonds by 11 Urban Local Bodies (ULBs) namely Ahmedabad, Amravati (AP), Bhopal, Ghaziabad, Hyderabad, Indore, Lucknow Pune, Surat, Vadodara and Visakhapatnam. ₹227 crore has been released as incentive to these ULBs for bonds issuance. Details are at ANNEXURE-X.

Online Building Permission System (OBPS) has been made operational in 2,465 towns including 457 AMRUT cities to facilitate online issuance of construction permits. This has resulted in improvement of India's ranking in Ease of Doing Business (EODB) in construction permits to 27 from 181 in World Bank's Doing Business Report (DBR) 2020 in the year 2018. Details are at ANNEXURE-XI.

GIS based Master Plan will be prepared for 461 AMRUT cities which will result in efficient urban governance through various layers such as property tax, water and sewage coverage etc. Final plans have been prepared for 148 towns and draft plans are ready for another 135 towns. To improve the capacities of States/cities in urban planning to promote land use efficiency and prevent urban sprawl, pilot scheme on implementation of Local Area Planning and Town Planning Scheme (LAP/TPS) has been taken up in 25 cities. Of these,12 cities have completed their draft LAP-TPS.

b) Till date in 485 AMRUT cities, 134 lakh water tap connections and 102 lakh sewer connections [including households covered through Faecal Sludge and Septage Management (FSSM)] have been provided through AMRUT & convergence against targeted 139 lakh water connections and 145 lakh sewer connections respectively considering base year 2011.

AMRUT has been extended to achieve its objective & subsumed under AMRUT 2.0 till 31stMarch 2023. State/UTs have to complete AMRUT projects by 31stMarch 2023.

(c): Urban Development including urban planning and urban water supply is a State subject. Ministry of Housing and Urban Affairs supplements the efforts of the States/ULBs in these sectors through its various flagship programmes.

Under AMRUT, priority is given to assured water supply by the State/UTs while selecting projects. To ensure quality of water the water supply component includes new, augmentation and rehabilitation of water supply system; rejuvenation of water bodies for drinking water supply and special water supply arrangement for difficult areas, hills and coastal cities, including those having water quality problem.

In addition, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) - 2.0 scheme has been launched on 1^{st} October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to 2025-26. AMRUT 2.0 envisages to make all notified statutory towns & the cities of the country 'water secure'. Sustainability of quality of water supply is an admissible component of project. Also continuous (24x7) pressurized water supply systems with

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'Drink from Tap' facilities shall prevent the contamination of drinking water in the pipelines and make the water fit for consumption. AMRUT 2.0 Mission promotes this (24x7) water supply with 'Drink from tap' facility in the selected wards which will be evaluated on parameters of quality, accessibility and availability of water. Through Pey Jal Survekshan ULBs are being assessed for compliance of service level benchmarks with respect to quality, quantity and coverage. Further, Mission will create awareness through community participation and Information, Education &Communication (IEC) activities with respect to quality. Concerted efforts will be made to train women to test water quality in all the cities and women Self Help Groups(SHGs) will also be involved in water quality testing.

(d): State-wise details of the number of pedestrian sidewalks, cycling spaces parking spaces and parks constructed under the AMRUT scheme are at Annexure –XII & V respectively.

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ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

S.No	State	Work	Completed		ontract varded	Total		
0.110	otate	No.	Cost	No.	Cost	No.	Cost	
1	Andaman and Nicobar Islands	73	(in Crore) 9.78	6	(in Crore) 1.12	79	(in Crore) 10.90	
2	Andhra Pradesh	101	740.86	125	2,592.90	226	3,333.76	
3	Arunachal Pradesh	101	13.12	125	116.69	11	129.81	
4	Assam	10	10.87	7	614.84	17	625.71	
5	Bihar	30	341.07	34	2,114.09	64	2,455.16	
6	Chandigarh	10	55.39	2	2.02	12	57.41	
7	Chhattisgarh	254	1,054.80	39	1,214.70	293	2,269.50	
8	Dadra and Nagar Haveli	1	41.28	1	0.17	2	41.45	
9	Daman and Diu	2	10.98	1	15.00	3	25.98	
10	Delhi	13	196.34	13	514.49	26	710.83	
11	Goa	10	46.08	5	213.89	15	259.97	
12	Gujarat	375	4,076.22	87	1,233.85	462	5,310.07	
13	Haryana	113	1,113.71	23	1,806.28	136	2,919.99	
14	Himachal Pradesh	56	162.70	19	141.81	75	304.51	
15	Jammu and Kashmir	80	405.79	24	194.22	104	600.01	
16	Jharkhand	42	220.90	17	1,394.16	59	1,615.06	
17	Karnataka	356	3,115.82	51	2,003.13	407	5,118.95	
18	Kerala	826	1,091.83	161	1,097.23	987	2,189.06	
19	Lakshadweep	6	2.42			6	2.42	
20	Madhya Pradesh	172	3,612.15	41	3,025.33	213	6,637.48	
21	Maharashtra	139	1,251.93	57	6,573.73	196	7,825.66	
22	Manipur	1	1.28	5	210.59	6	211.87	
23	Meghalaya	9	11.01	6	70.64	15	81.65	
24	Mizoram	11	73.38	5	66.87	16	140.25	
25	Nagaland	17	44.43	10	82.53	27	126.96	
26	Odisha	186	1,680.07	5	34.35	191	1,714.42	
27	Puducherry	16	19.68	6	39.76	22	59.44	
28	Punjab	46	319.11	117	2,441.91	163	2,761.02	
29	Rajasthan	106	1,148.15	42	2,039.98	148	3,188.13	
30	Sikkim	68	26.10	7	11.33	75	37.43	
31	Tamil Nadu	422	2,678.90	23	10,660.53	445	13,339.43	
32	Telangana	60	1,543.69	6	119.39	66	1,663.08	
33	Tripura	6	17.89	4	142.39	10	160.28	
34	Uttar Pradesh	517	5,182.72	155	6,486.65	672	11,669.37	
35	Uttarakhand	117	339.45	34	253.52	151	592.97	
36	West Bengal	424	2,132.80	49	1,899.64	473	4,032.44	
	Grand Total	4,676	32,792.70	1,197	49,429.73	5,873	82,222.43	

State-wise progress of AMRUT Projects

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

S.No.	Name of States/UTs	Target Household as per SAAP	Under AMRUT & Convergence
1	Andhra Pradesh	728,997	398,479
2	Arunachal Pradesh	1,785	1,659
3	Assam	108,447	64,775
4	Bihar	824,823	624,437
5	Chhattisgarh	370,151	289,043
6	Goa	400	150
7	Gujarat	154,495	640,667
8	Haryana	273,670	347,185
9	Himachal Pradesh	13,003	22,563
10	Jharkhand	361,170	279,423
11	Karnataka	1,289,119	873,411
12	Kerala	153,387	249,580
13	Madhya Pradesh	1,009,765	1,391,747
14	Maharashtra	1,983,405	1,005,396
15	Manipur	33,867	28,947
16	Meghalaya	7,170	190
17	Mizoram	12,127	56,535
18	Nagaland	32,881	5,515
19	Odisha	291,204	497,797
20	Punjab	459,365	241,947
21	Rajasthan	666,761	686,704
22	Sikkim	4,754	3,907
23	Tamil Nadu	1,615,641	1,552,893
24	Telangana	901,031	553,349
25	Tripura	20,130	43,137
26	Uttar Pradesh	702,907	857,176
27	Uttarakhand	56,347	79,538
28	West Bengal	1,461,620	1,603,172
29	A&N Islands	2,705	7,198
30	Chandigarh	24,731	176,434
31	Dadra & Nagar Haveli	5,895	22,036
32	Daman & Diu	7,528	7,000
33	Delhi	182,196	753,791
34	Jammu & Kashmir*	107,674	77,170
35	Ladakh	with J&K	1,620
36	Lakshadweep	-	-
37	Puducherry	7,607	1,050
	Total	1,38,76,758	1,34,45,621

State-wise progress of Tap connections

* Note: In Jammu and Kashmir, 77000 HH benefitted through Anantnag and Srinagar Augmentation project as per information by UT dated 28th January 2022

ANNEXURE-III REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

			AMRUT & Convergence							
S.No.	Name of States/UTs	Target as per SAAP	New Sewer connections provided	No. of HH covered under Septage Management	Sewer connections and HH covered under septage management					
			Α	В	A+B					
1	Andhra Pradesh	130,580	92,221	298,800	391,021					
2	Arunachal Pradesh	11,898	-	16,000	16,000					
3	Assam	-	-	-	-					
4	Bihar	176,748	-	-	•					
5	Chhattisgarh	642,976	41,747	302,282	344,029					
6	Goa	3,521	-	-	-					
7	Gujarat	2,317,426	753,302	-	753,302					
8	Haryana	264,923	364,177	-	364,177					
9	Himachal Pradesh	23,006	33,298	1,760	35,058					
10	Jharkhand	458,774	13,000	20,000	33,000					
11	Karnataka	1,434,839	711,928	-	711,928					
12	Kerala	218,023	2,967	87,600	90,567					
13	Madhya Pradesh	852,690	328,713	-	328,713					
14	Maharashtra	1,139,054	383,056	-	383,056					
15	Manipur	57,764	4,000	-	4,000					
16	Meghalaya	31,025	-	31,000	31,000					
17	Mizoram	30,317	-	-	-					
18	Nagaland	32,881	-	-	-					
19	Odisha	217,489	136,401	277,776	414,177					
20	Punjab	269,064	241,936	-	241,936					
21	Rajasthan	1,128,812	448,838	8,512	457,350					
22	Sikkim	9,509	17,400	-	17,400					
23	Tamil Nadu	2,704,442	2,475,935	-	2,475,935					
24	Telangana	724,967	87,570	-	87,570					
25	Tripura	40,260	600	-	600					
26	Uttar Pradesh	537,517	673,963	979,200	1,653,163					
27	Uttarakhand	107,059	56,914	18,000	74,914					
28	West Bengal	406,006	82,881	-	82,881					
Union	Territories (UTs):		•	•	•					
29	A&N Islands	13,525	-	-	-					
30	Chandigarh	-	176,434	-	176,434					
31	D&N Haveli	-	6,113	19,253	25,366					
32	Daman & Diu	8,856	4,134	-	4,134					
33	Delhi	165,633	651,909	-	651,909					
34	Jammu &Kashmir	265,802	66,500	264,642	331,142					
35	Ladakh	With J&K	-	8,502	8,502					
36	Lakshadweep	-	-	-	-					
37	Puducherry	68,463	3,500	2,160	5,660					
	Total	1,44,93,849	78,59,437	23,35,487	1,01,94,924					

State-wise progress of Sewerage & Septage connection

State-wise Sewage Treatment & Reuse Capacity developed

(Capacity in MLD)

State	Develo	Developed through SCADA ad		addec	added through		bacity under Hopment	STP Capacity to be added through augmentation		STP yet to be grounded	
	No.	Capacity	(Yes/No)	No.	Capacity	No.	Capacity	No.	Capacity	No.	Capacity
Andhra Pradesh	1	40.00				22	187.00				
Arunachal Pradesh						1	3.00				
Chhattisgarh	4	63.20				3	200.00				
Daman and Diu	1	4.21	Yes								
Gujarat	26	1119.60	At all STPs except 1 at Porbandar	5	367.5	10	221.03			1	33.9
Haryana	18	83.24	Yes			9	172.98				
Himachal Pradesh						3	20.90				
Jammu & Kashmir	2	8.00	No			1	2.00				
Jharkhand						4	36.00				
Karnataka	17	152.22	At all STPs except 1 at Bhadravathi	2	35	4	85.00				
Kerala	1	5.00				10	36.47			3	4.7
Madhya Pradesh	20	493.35	Yes			30	466.75				
Maharashtra	2	50.00	Yes			23	931.50				
Meghalaya						1	1.65				
Odisha	1	1.20	Dewats								
Punjab	3	64.00	Yes			5	402.00				
Rajasthan	22	88.25	Yes			14	37.00				
Tamil Nadu	4	114.18	In 2 TTROs			7	333.32	1	2.5		
Telangana	2	18.25	No			0	0.00	1			
Uttar Pradesh	5	132.00				7	265.00	2	11		
Uttarakhand	1	0.45				4	49.00				
West Bengal								1	4.3		
Total	130	2437.15		7	402.50	158	3450.60	4	17.80	4	38.60

ANNEXURE-IV REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

Name of the State	STP capacity developed
Name of the State	for recycle/reuse (in MLD)
Chhattisgarh	326.2
Daman and Diu	4.21
Gujarat	294
Haryana	57.75
Jammu and Kashmir	2.5
Karnataka	92.25
Kerala	1
Madhya Pradesh	477.55
Rajasthan	88.25
Tamil Nadu	90
Telangana	3.4
Uttarakhand	0.45
Total	1,437.56

STP capacity developed for recycle/reuse

ANNEXURE-V REFERRED TO IN REPLY TO PART (a) and (d) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

<u></u>			rk projects ompleted	Pa	rk projects in progress	Total	Total Park projects		
S.No	State/UT	No	Area in acre	No	Area in acre	No	Area in acre		
1	A&N Islands	3	0		0	3	0		
2	Andhra Pradesh	70	136	29	73	99	209		
3	Arunachal Pradesh		0	2	2	2	2		
4	Assam	10	12	3	1	13	13		
5	Bihar	22	54	3	12	25	66		
6	Chandigarh	2	0	1	0	3	1		
7	Chhattisgarh	186	320	8	30	194	350		
8	D&N Haveli		0	1	0	1	0		
9	Daman and Diu	1	0		0	1	0		
10	Delhi	4	56	3	140	7	196		
11	Goa	2	2		0	2	2		
12	Gujarat	116	978	9	20	125	998		
13	Haryana	33	15		0	33	15		
14	Himachal Pradesh	9	3		0	9	3		
15	Jammu and Kashmir	13	5	1	0	14	5		
16	Jharkhand	35	85		0	35	85		
17	Karnataka	176	334	5	112	181	447		
18	Kerala	55	39	17	17	72	56		
19	Ladakh	6	25			6	25		
20	Lakshadweep	3	1		0	3	1		
21	Madhya Pradesh	105	407	6	16	111	423		
22	Maharashtra	122	434	6	21	128	455		
23	Manipur	1	4	2	4	3	8		
24	Meghalaya	3	0	5	2	8	2		
25	Mizoram	4	8		0	4	8		
26	Nagaland	10	5		0	10	5		
27	Odisha	45	107	3	10	48	117		
28	Puducherry	9	4		0	9	4		
29	Punjab	21	36	22	32	43	68		
30	Rajasthan	75	301	4	8	79	309		
31	Sikkim	1	0	2	0	3	0		
32	Tamil Nadu	409	338		0	409	338		
33	Telangana	28	82	7	361	35	442		
34	Tripura	3	5		0	3	5		
35	Uttar Pradesh	287	422	53	73	340	494		
36	Uttarakhand	40	35	4	3	44	38		
37	West Bengal	390	226	25	15	415	241		
	Grand Total	2,299	4,480	221	951	2,520	5,431		

State-wise progress of green space development progress

ANNEXURE-VI REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

			nage projects completed	Drain	age projects in progress	Total Drainage projects		
S.No.	State/UT	No	Water logging points	No	Water logging points	No	Water logging points	
1	Andaman and							
•	Nicobar Islands	5	8	3	3	8	11	
2	Andhra Pradesh	2	0	12	12	14	12	
3	Arunachal Pradesh	1	2	2	8	3	10	
4	Bihar			3	23	3	23	
5	Delhi	2	9	1	8	3	17	
6	Gujarat	24	197	13	58	37	255	
7	Haryana	14	188	5	118	19	306	
8	Himachal Pradesh	7	244	3	0	10	244	
9	Jammu and Kashmir	32	122	4	57	36	179	
10	Karnataka	74	112	10	16	84	128	
11	Kerala	454	1,119	41	152	495	1,271	
12	Madhya Pradesh	20	179	3	44	23	223	
13	Maharashtra			1	20	1	20	
14	Mizoram			3	0	3	0	
15	Nagaland	2	0	6	18	8	18	
16	Rajasthan	4	13	1	1	5	14	
17	Sikkim	12	152	13	686	25	838	
18	Uttarakhand	11	67	5	37	16	104	
19	West Bengal	2	22	5	46	7	68	
	Grand Total	666	2,434	134	1,307	800	3,741	

State-wise Progress of drainage projects under AMRUT

ANNEXURE-VII REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

State/UT	No. of completed Projects	No. of ongoing Projects	Total No. of Projects
Goa	6	1	7
Gujarat	53	11	64
Himachal Pradesh	9	8	17
Jammu and Kashmir	13	4	17
Karnataka	34	9	43
Kerala	87	34	121
Ladakh	1	2	3
Mizoram	2	1	3
Nagaland	1	4	5
Sikkim	38	7	45
West Bengal	2		2
Total	246	81	327

State-wise list of Green Mobility Projects

ANNEXURE-VIII REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

S.No.	Name of States/UTs	Number of Mission Cities	Number of Streetlights to be replaced (Estimated/Target*)	Number of Streetlights replaced		
1	Andhra Pradesh	33*	4,30,000	5,18,000		
2	Arunachal Pradesh	1	-	-		
3	Assam	4	23,635	10,460		
4	Bihar	27	1,85,316	3,11,374		
5	Chhattisgarh	9	2,06,491	2,06,491		
6	Goa	1	20,005	2,219		
7	Gujarat	31	7,76,864	7,52,596		
8	Haryana	18 (20) *	3,46,874	3,17,351		
9	Himachal Pradesh	2	9,744	13,487		
10	Jharkhand	7	83,649	1,04,177		
11	Karnataka	27	10,12,272	2,51,938		
12	Kerala	9	2,19,647	1,58,637		
13	Madhya Pradesh	34	5,07,972	3,57,578		
14	Maharashtra	44	10,50,000	11,55,000		
15	Manipur	1	4,305	2,563		
16	Meghalaya	1	5,929	255		
17	Mizoram	1	3,050	3,103		
18	Nagaland	2	5,000	1,500		
19	Odisha	9	1,69,528	1,69,528		
20	Punjab	16	3,92,613	3,92,613		
21	Rajasthan	29	7,02,041	7,15,866		
22	Sikkim	1	1,374	706		
23	Tamil Nadu	28 (33)*	7,07,558	7,53,211		
24	Telangana	12	6,23,470	7,87,138		
25	Tripura	1	34,500	34,200		
26	Uttar Pradesh	60 (61)*	9,06,872	10,81,665		
27	Uttarakhand	7	82,337	1,23,394		
28	West Bengal	55 (60)*	7,73,850	6,43,517		
29	A& N Islands	1	12,120	15,001		
30	Chandigarh	1	48,000	48,000		
31	D & N Haveli	1	3,121	3,121		
32	Daman and Diu	1	6,217	•		
33	Delhi	4	5,87,520	5,82,973		
34	Jammu – Kashmir	3	1,22,000	1,43,710		
35	Ladakh	2	•	•		
36	Lakshadweep	1	1,582	1,582		
37	Puducherry	3	14,400	450		
	Total	487 (500)	1,00,79,856	96,63,404		

State-wise details of replacement of streetlights with LED lights

* Note: One city of Andhra Pradesh i.e. Amaravati is newly formed city & Kavaratti (Lakshadweep) is not a statutory town; 5 cities of Tamil Nadu, 5 cities of West Bengal, 2 cities of Haryana and 1 city of Uttar Pradesh are merged with neighboring Mission cities.

ANNEXURE-IX REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

			Mission Cities for	Mission Cities for	Number of	
S.No.	Name of States/UTs	Number of	which work	which work	cities having	
		Cities	awarded	completed	IGR Rating	
1	Andhra Pradesh	33*	32	32	13	
2	Arunachal Pradesh	1	1	1	0	
3	Assam	4	4	4	1	
4	Bihar	27	27	27	1	
5	Chhattisgarh	9	9	9	4	
6	Goa	1	1	1	1	
7	Gujarat	31	31	31	14	
8	Haryana	18 (20) *	18	18	5	
9	Himachal Pradesh	2	2	2	1	
10	Jharkhand	7	7	7	1	
11	Karnataka	27	27	27	24	
12	Kerala	9	9	9	2	
13	Madhya Pradesh	34	34	34	11	
14	Maharashtra	44	44	44	22	
15	Manipur	1	1	-	-	
16	Meghalaya	1	1	1	-	
17	Mizoram	1	1	1	-	
18	Nagaland	2	2	2	-	
19	Odisha	9	9	9	2	
20	Punjab	16	16	16	5	
21	Rajasthan	29	29	29	16	
22	Sikkim	1	1	1	-	
23	Tamil Nadu	28 (33)*	28	28	11	
24	Telangana	12	12	12	8	
25	Tripura	1	1	1	-	
26	Uttar Pradesh	60 (61)*	60	59	10	
27	Uttarakhand	7	7	7	1	
28	West Bengal	55 (60)*	55	43	6	
29	A& N Islands	1	1	1	-	
30	Chandigarh	1	1	1	1	
31	D & N Haveli	1	1	1	-	
32	Daman and Diu	1	1	1	-	
33	Delhi	4	4	4	4	
34	Jammu &Kashmir	3	3	3	-	
35	Ladakh	2	2	2	-	
36	Lakshadweep	1	NA	NA	NA	
37	Puducherry	3	3	3	-	
	Total	487 (500)*	485	470	164	

Reforms Progress – Credit Rating

* Note: One city of Andhra Pradesh i.e. Amaravati is newly formed city & Kavaratti (Lakshadweep) is not a statutory town; 5 cities of Tamil Nadu, 5 cities of West Bengal, 2 cities of Haryana and 1 city of Uttar Pradesh are merged with neighboring Mission cities.

ANNEXURE-X REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

S.No.	State	Name of city/ ULB	Amount of municipal bonds issued (₹ in crore)	Incentive issued
	Audhus Dusdash	Amaravati	2,000	₹ 26 crore on 25.10.2018
1	Andhra Pradesh	Vishakhapatnam	80	₹ 10.40 crore on 17.01.2019
		Ahmedabad	200	₹ 26 crore on 30.01.2019
2	Gujarat	Surat	200	₹ 26 crore on 07.03.2019
		Vadodara	100	
		Bhopal	175	₹ 22.75 crore on 25.10.2018
3	Madhya Pradesh	Indore	140	₹ 18.18 crore on 27.07.2018
4	Maharashtra	Pune	200	₹ 26 crore on 27.07.2018
5	Telangana	Hyderabad	495	₹ 26 crore on 27.07.2018
6	Uttar Pradesh	Pradesh Lucknow 200		₹ 26 crore on 16.12.2020
		Ghaziabad	150	₹19.50 crore
	Total	•	3,940	₹227 crore

Municipal Bonds issued by AMRUT cities

ANNEXURE-XI REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

			tatus UT T	of owns	Based on update October - 2022						2	
S. No	State/UT	No. of AMRUT Towns	Merged Towns	Present AMRUT Towns	No of ULBs	OBPS Towns		Remaining ULBs Other than AMRUT Towns having OBPS		No. of ULBs including AMRUT Towns having OBPS		
	Andhus Dusdaah				400	Yes	No	07	Yes	No	Yes	No
1 2	Andhra Pradesh Arunachal Pradesh	33 1		33 1	120 19	33 0	0 1	87 18	87 0	0 18	120 0	0 19
2	Arunachai Pradesn Assam	4		4	102	1	3	98	0	98	1	101
3 4	Bihar	4 27		4 27	252	27	3 0	90 225	28	90 197	55	197
4 5		9		9	169	21 9	0	160	20 4	156	13	157
6	Chhattisgarh Goa	9 1		9 1	109	9	1	13	4	130	0	130
7		1 31		1 31	14	0 31	1	13	0 135	13	0 166	14 0
8	Gujarat	20	2	31 18	94	20	0	74	135 63	11	83	0 11
9	Haryana Himachal Pradesh	20	2	2	94 68	20	0	66	54	12	56	12
9 10	Jharkhand	2		2	51	2	0	44	38	6	56 45	6
10	Karnataka	7 27		7 27	315	7 27	0	288	30 249	39	45 276	8 39
12	Kerala	27 9		9	94	27 9	0	200 85	249	39 83	11	39 83
12		9 34		9 34	94 413	9 34	0	379	2 353	03 26	387	03 26
13	Madhya Pradesh Maharashtra	34 44		34 44	413	34 44	0	362	358	4	402	20 4
		44		44		44 0	1	26	350 0	4 26	402	4 27
15	Manipur	1		1	27 12	1	1	11	0	20 11	1	27 11
16	Meghalaya			-	23	1	1		0	11 22	1	11 23
17	Mizoram	1 2		1 2	23 39	0	1	22 37	0	37	0	23 39
18 19	Nagaland Odisha	29		29	39 114	9	2	37 105	98	37 7	107	39 7
-		9 16		9 16	114	9 16	0	105	98 127	7 26	107	7 26
20	Punjab Rejective						-					
21	Rajasthan	29		29	213	29	0	184	167	17	196	17
22	Sikkim Tamil Nadu	1 33	-	1	7	1 33	0	6 628	0	6 628	1 33	6
23	Tamil Nadu		5	28	661		0		-			628
24	Telangana	12		12	143	12	0	131	129	2	141	2
25	Tripura	1 61	1	1	20	1	0	19 702	19 55	0	20	0
26	Uttar Pradesh	61 7		60 7	763 102	29 7	32 0	702 95	55	647 95	84 7	679 95
27 28	Uttarakhand West Bergel	7 60	5	7 55	102	7 60	0	95 69	0 5	95 64	7 65	95 64
28 29	West Bengal A & N Islands	60 1	J	55 1	129	60 1	0	0	5 0	64 0	65 1	64 0
-	A & N Islands Chandigarh	1		1	1	1	0	0	0	0	1	0 1
30	•					U		V	U	U	U	· I
31	D & N Haveli and Daman & Diu	2		2	3	2	0	1	0	1	2	1
32	Jammu & Kashmir	3		3	80	3	0	77	34	43	37	43
33	Ladakh	2		2	2	2	0	0	0	0	2	0
34	Lakshadweep	1		1	0	0	1	-1	0	-1	0	0
35	NCT Delhi	4		4	5	4	0	1	1	0	5	0
36	Puducherry	3		3	5	3	0	2	2	0	5	0
	Total	500	13	487	4802	457	43	4302	2008	2294	2465	2337

Status of OBPS - AMRUT Towns and All ULBs October – 2022

ANNEXURE-XII REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 273 REGARDING "STATUS OF AMRUT", DUE FOR ANSWER IN THE LOK SABHA ON 08 DECEMBER, 2022.

Name of the State	Length of pedestrian / walkways (in Km)		Length of Dedicated cycle track (in Km)		Dedicated parking facility for vehicles (Area of parking in Sq. Mt.)	
	Target	Achievement	Target	Achievement	Target	Achievement
Goa	3.97	3.97	0.90	0.90		
Gujarat	153.43	145.45	31.59	31.09	211682.00	186985.50
Himachal Pradesh	60.15	59.27			29056.00	21007.00
Jammu and Kashmir	8.03	7.67	3.97	3.60	45887.00	42099.00
Karnataka	34.89	34.81			13428.92	13190.92
Kerala	77.14	71.92	6.98	2.23	19698.00	14688.00
Ladakh	1.00	0.60			9453.00	1126.00
Mizoram	6.02	6.02			1375.24	1375.24
Nagaland	42.85	42.85				
Total	387.48	372.56	43.44	37.82	3,30,580.16	2,80,471.66

Non-Motorized urban transport under AMRUT

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